

## CAMBODIA KAPAS

\*1555. **Shri K. G. Deshmukh:** Will the Minister of Commerce and Industry be pleased to state:

(a) the production of Cambodia Kapas in the State of Madhya Pradesh in the year 1951-52;

(b) whether this variety of Cotton comes under the category of long staple cotton; and

(c) the staple of this variety of Cotton?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) The production of Cambodia Kapas in Madhya Pradesh is estimated at about 7,760 tons.

(b) The bulk of Madhya Pradesh Cambodia does not fall in the category of 'long staple' cotton which is 7/8" and above.

(c) The staple length of Madhya Pradesh Cambodia cotton varies from 24/32" to 27/32".

## FILMS

\*1556. **Shri H. N. Mukerjee:** Will the Minister of Information and Broadcasting be pleased to state:

(a) the names of foreign producers and companies that have been granted facilities for making films in India since January, 1950;

(b) the details of such requests, if any, now under consideration of Government; and

(c) whether the Soviet Union made a request for facilities to produce films in India with Indian collaboration?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) and (b). A statement giving the required information is laid on the Table of the House. [See Appendix VII, annexure No. 49.]

(c) A proposal was received for the production of a feature film in colour jointly by the Soviet film industry and the Films Division of this Ministry.

## REPORT OF CULTURAL DELEGATION TO CHINA

\*1557. **Shri H. N. Mukerjee:** Will the Prime Minister be pleased to state:

(a) whether the Cultural Delegation to China has sent in any report to Government; and

(b) whether such report will be laid on the Table of the House as and when submitted?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) Several reports have been received from the Leader and some members of the delegation.

(b) Such reports are generally treated as confidential and are not released for publication. This was made clear to the House in supplementary answers to Question No. 1328 on the 30th of July, 1952.

## DAMS AT SHETTIBALLI AND AJRA

\*1558. **Shri Datar:** Will the Minister of Planning be pleased to state:

(a) whether the Planning Commission received a deputation on behalf of the Karnatak Pradesh Congress Committee on the 21st April, 1952;

(b) whether the said deputation requested the Commission to complete the whole project consisting of the left and right Bank Canal and the construction of two dams at Shettihalli and Ajra, in the course of the next five years;

(c) whether this scheme is closely connected with the "Grow More Food" campaign in Bombay State; and

(d) whether the Commission have decided to recommend the inclusion of the whole project in the Final Five Year Plan or a portion thereof, and in the latter case which portion and portions?

**The Minister of Planning and Irrigation and Power (Shri Nanda):** (a) Yes.

(b) Yes.

(c) The Ghataprabha Left Bank scheme is one of the schemes of the Government of Bombay in their programme for increasing food production.

(d) There is at present no proposal before the Planning Commission for including further stages of the Ghataprabha project in the present Five Year Plan.

## COCONUT AND COCONUT OIL

\*1559. **Shri Achuthan:** Will the Minister of Commerce and Industry be pleased to state:

(a) what percentage of the total production of coconut in India is produced in Travancore-Cochin in the years 1950 and 1951;

(b) what were the reasons which prevailed on the Government for the recent reduction of the import duty on coconut oil;

(c) whether the Travancore-Cochin Government and the Coconut Committee or either was consulted before the above said reduction;